

1	2	3	4
65.	Gajendragad	30.000	-
66.	Sira	30.000	-
67.	Bangarpet	22.000	-
68.	Koppal	30.000	-
69.	Kadur	28.000	-
70.	Holenarasipura	30.000	-
71.	Chincholi	16.000	-
72.	Muddebahal	30.000	-
73.	Harapanahally	30.000	-
Total		2065.86	1933.39

Development of N.C.R.

1837. SHRIMATI VASUNDHARA RAJE : Will the PRIME MINISTER be pleased to state :

(a) whether there is a need to make faster development of the National Capital Region (NCR);

(b) if so, the provision made for NCR in Ninth Plan;

(c) whether the Government propose to implement any other plan for development of NCR; and

(d) if so, the steps proposed to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Madam. In order to reduce the population pressure on National Capital Territory of Delhi and to achieve a balanced harmonised development of the entire NCR through dispersal of population and economic activities, a Regional Plan has been drawn up by the NCR planning Board. This plan is being implemented by the participating States of NCR through a set of policies and programmes aimed at the development of selected towns and complexes in the region to facilitate the proposed decongestion of Delhi.

(b) For achieving these objectives, the investments needed during the 9th Plan period have been estimated to be about Rs. 26000 crores. These estimates prepared by a sub-group set up by the Planning Commission are a prelude to the overall economic, planning exercise for various sectors of the economy, to be finally concluded by the Planning Commission for the 9th Plan and therefore no final allocations have been firmed up yet for the NCR.

(c) and (d) No other plans are under consideration of Government for the development of NCR.

[Translation]

NTPC

1838. DR. KRUPASINDHU BHOI : Will the PRIME MINISTER be pleased to state :

(a) whether the Consultancy Wing of National Thermal Power Corporation (NTPC) has secured any International turnkey contracts;

(b) if so, the details thereof; and

(c) the time by which those projects are expected to be commissioned ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) and (b) Yes, Sir. The details of International Turnkey Contracts secured by the Consultancy Wing of National Thermal Power Corporation are given below :

Name of the Contract	Date of Order	Contract Value
1. 400/132 KV Transmission System at Dubai of M/s. Dubai Electricity & Water Authority.	January, 1991	US\$ 17.756 Million
2. 2 Nos. 132 KV GIS Sub-stations at Dubai of M/s. Dubai Electricity & Water Authority.	January, 1994	UAE Dh. 44.47 Million
3. 21 Nos. 132/66/33 KV Sub-stations in Nepal of M/s. Nepal Electricity Authority	October, 1993	US\$ 5.317 Million + Nepales Rs. 60.30 Million

(c) The first two projects have been commissioned. As regards the third contract, 18 out of 21 sub-stations have already been commissioned. The remaining three are likely to be commissioned by June, 1997.

Pipeline Project

1839. SHRI ANANT GUDH : Will the PRIME MINISTER be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item captioned 'Essar, Reliance Petro join hands for pipeline project' appearing in the 'Economic times' on February 5, 1997;

(b) if so, the reaction of the Government thereto; and

(c) the time by which the Government propose to clear this project ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) to (c) Regarding the news item for laying a product